

**PROFORMA FOR DECLARATION OF ASSETS  
(AS On 31.03.2012)**

**Name of officer (in full) :** VIJAY KUMAR HOTA

**Date of Birth :** 26 June, 1967


**Present Post held :** Addl. District & Session Judge, Pendra-Road

**Immovable Property**

Sl.No	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
1		Agricultural Land bearing Kharsha No. 150/2 Area 1.320 Hectare Estimated Value 1.50 Lakh. Situated at Village Gidhasandh, P/o Kastura Tehsil Kunkuri Distt- Jashpurnagar (C.G.)	In the Name of myself and my three brother's. I have 1/4 share in this property	By inheritance
2	A House Plot No. PEEPAl-II/66 Estimated value of Rs. 35 Lakh. (under construction) situated at Boriyakala, Raipur (C.G.) Total Area of land 2130.48 Sqft		In the Name of myself & my wife Smt. Subshree Hota	By Lease Deed executed by Estate Officer C.G. Housing Board, Raipur (C.G.) We have borrowed Housing Loan of Rs 24,80,000/- from SBI Branch NTPC Jammipalli, Korba in the name of myself & my wife.

**Movable Property ( Valued above 25,000/- of Rs.)**

3	One Sento Car (2006 Model)
4	Air-Conditioner

  
**विजय कुमार होता**  
 अपर जिला न्यायाधीश, पेंद्रा रोड  
 जिला-बिलासपुर (छ.ग.)

Jewellery (Lump Sum)	
5	Gold - 305 Gram. (Stridhan) Silver 400 Gram. (Stridhan)
	Estimated Value Rs. 8,23,500/- Estimated Value Rs 24,000/-
Shares / Debentures	
6	Name of Issuing Company Nil
	Nos. of Shares Nil
Life Insurance Policy & other	
7	Name of Issuing Company 1
	Amount 2
7	LIC of India (in my Name) Sum assured 5,00,000/- Policy taken on 28.01.2002 annual premium Rs. 26412.00
8	LIC of India (in my Name) Sum assured 1,50,000/- Policy taken on 26.01.2005 annual premium Rs. 11025.00
9	LIC of India (in my Name) Sum assured 25,00,000/- Policy taken on 20.08.2011 annual premium Rs. 16975.00
10	LIC of India (in my Name) Sum assured 1,05,000/- Policy taken on 20.08.2011 annual premium Rs. 4952.00
11	SBI life Insurane company Ltd. Navi Mumbai ( in my Name) Sum assured 2,50,000/- Policy taken on 31.08.2010 annual premium Rs. 50000.00
12	GPF Rs. 7,50,091 /-
Bank Deposites/ Securities & Investments	
	Name Of Bank 1
	City 2
	Amount 3
13	Saving A/c No. 10728110004 SBI Branch Pendra-Road Pendra-Road Rs. 89308.21 (in my own name.)
14	Saving A/c No. 10728110037 SBI Branch Pendra-Road Pendra-Road Rs. 28708.55 (in the name of my wife.)
15	FD. A/c No. 31547433726 SBI Branch NTPC Jamnipali Korba Rs. 225000.00 (in joint name of myself & wife) Premature encashment on 18-12-2012
16	R.D. A/c No. 31547456937 SBI Branch NTPC Jamnipali Korba Rs. 48000.00 (in joint name of myself & wife) Premature encashment on 18-12-2012
17	R.D. A/c No. 31547457158 SBI Branch NTPC Jamnipali Korba Rs. 48000.00 (in joint name of myself & wife) Premature encashment on 18-12-2012
18	R.D. A/c No. 37813 Post Office, Khairagarh Khairagarh Rs. 43000.00 (in the name of my wife.)

If it is not possible to assess the value accurately the approximate value in relation to present condition may be indicate  
claration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965

विजय कुमार होता  
अपर जिला-बिलासपुर (छ.ग.)  
जिला-बिलासपुर (छ.ग.)